

60 villages and 12086 hectares of land in Orissa due to submergence.

(b) and (c) The work of Rehabilitation & Resettlement (R&R) of oustees of the project has already been completed by the State Government. Out of 3180 number of families affected, 526 families have been shifted to 4 Rehabilitation Camps development as per R&R policy of Government of Orissa. The remaining families were paid cash compensation at the rate of Rs. 14,040 per family as they opted for self-rehabilitation.

#### Indians in Pak Jails

1235. SHRI MULLAPALLY RAMACHANDRAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian minors in various jails of Pakistan, who are reported to be in custody along with their parents; and

(b) the steps taken by the Indian Government to secure the release of these minors?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH): (a) and (b) According to information available with Government, three Indian minor children along with their father, an Indian national, are amongst civilian detainees presently under detention in Pakistan.

Following a news report carried by a Pakistan daily in May, 1996 regarding these detentions, the matter was immediately taken up with Government of Pakistan and the issue of their release and repatriation was pursued. Government of Pakistan now conveyed its decision to release the three minor children and their father, and steps are being taken to repatriate them to India on an urgent basis.

[*Translation*]

#### Posting of Ambassadors

1236. SHRI HARI KEWAL PRASAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of High Commissioners/Ambassadors working at the same place for more than five years;

(b) whether the Government have taken any decision for their transfers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Shri Kushak Bakula, Ambassador of India to Mongolia has been working at Ulaanbaatar (Mongolia) with effect from 1.1.1990.

(b) No, Sir.

(c) Does not arise.

13.31 hrs.

*The Lok Sabha reassembled at thirty one minutes past thirteen of the clock*

[Mr. DEPUTY SPEAKER *in the Chair*]

[*Translation*]

SHRI MULAYAM SINGH YADAV (Sambhal): Mr. Deputy Speaker, Sir, we may be listened to...(*Interruptions*):

MR. DEPUTY SPEAKER: Mulayam Singhji, I shall listen to you also, Laluji also and all of you, first let me take the papers.

SHRI LALU PRASAD (Madhepura): Mr. Deputy Speaker, Sir, we would like that we should be listened to first... (*Interruption*) Mr. Deputy Speaker, Sir, murders are taking place in Bihar during President's rule and Bihar is being castigated...(*Interruptions*)

SHRI MULAYAM SINGH YADAV: Samata is ruling there not B.J.P....(*Interruptions*)

SHRI LALU PRASAD: Mr. Deputy Speaker, Sir, murders have been committed three times in Bihar during President's rule. Three massacres have taken place.....(*Interruptions*)

SHRI MULAYAM SINGH YADAV: Mr. Deputy Speaker, Sir, first listen to us...(*Interruption*)

SHRI LALU PRASAD: People are being killed and we are sitting here quietly. Three massacres have taken place during the President's rule..... (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: This is not the way how you should conduct.

[*Translation*]

SHRI MULAYAM SINGH YADAV: Bring it on the agenda. That House is not in session....(*Interruptions*)